

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 739/2017  
O.A. No. 1611/2015

New Delhi, this the 30<sup>th</sup> day of May, 2018

**HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Manju, aged 28 years,  
D/o Shri Shri Bhagwan,  
R/o 8/610, Shastri Nagar, Line Par,  
N.N. Road, Bahadurgarh,  
Distt. Jhajjar, Haryana. .. Petitioner

(By Advocate: Shri Varun Gupta for Shri Prashant Singh)

Versus

1. Shri Rajender Kumar, Chairman  
DSSSB  
Having its office at  
FC-18, Institutional Area,  
Karkardooma, Delhi.
2. Ms. Rashmi Krishnan,  
Secretary,  
Dept. of Health and Family Welfare (Med.),  
Govt. of NCT of Delhi  
Having its office at  
Delhi Secretariat, Players Building,  
I.P. Estate, New Delhi.
3. Dr. Puneet Kumar Goel,  
Chairman,  
South Delhi Municipal Corporation  
Having its office at  
Dr. Shyama Prasad Mukherjee,  
Civic Centre, Minto Road,  
New Delhi. .. Respondents

(By Advocate: Shri G.D. Chawla for Mrs. Harvinder Oberoi)

**ORDER (ORAL)****By Mr. Raj Vir Sharma, Member (J)**

Heard the learned counsel for both the parties.

2. We have perused the compliance affidavit filed by the respondents.
3. Learned counsel for the petitioner submitted that the petitioner is yet to be issued the appointment letter.
4. However, after perusal of the compliance affidavit, we are of the view that our orders have substantially complied with. Therefore, the CP is closed and the notices issued to the alleged contemnors are discharged.

**(NITA CHOWDHURY)**  
**Member (A)**

**(RAJ VIR SHARMA)**  
**Member (J)**

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